

NATIONAL LAW UNIVERSITY DELHI
Sector 14, Dwarka, New Delhi – 110078

24.05.2024


NOTIFICATION

With this notification, the following changes are being made to the application process of the WIPO-NLUD-IPO Joint Masters/LL.M. in Intellectual Property Law and Management.

- 1) The application fee shall be revised as following:

<u>Indian Nationals</u>	
General /OBC/EWS	2,000.00 (INR)
SC/ST and Persons with Disability (PwD)	1,000.00 (INR)
Below Poverty Line (BPL) candidates of SC/ST Category	5,00.00 (INR)
Officials of the Office of Controller General of Patents, Designs and Trademark (CGPDTM-Indian IPO)	2,000.00 (INR)
Foreign Nationals	3,000.00 (INR)

- 2) All the candidates who have already made the payment of the application fee before the publication of this notification shall be issued a refund of the extra amount paid by them.
- 3) Last date of Indian Applications shall be **10th June, 2024 (Monday)** and last date of Foreign Applications shall be **28th June, 2024 (Friday)** instead of the current application date of **3rd June, 2024**.
- 4) The date of the All India Entrance Test, 2024 shall be **30th June, 2024 (Sunday)** instead of **23rd June, 2024 (Sunday)** due to clash with Rajasthan Judicial Service (Preliminary) Examination, 2024. There is no change in the timing of the examination.
- 5) The requirements of IELTS/TOEFL shall be waived for applicants who have earned the eligibility degree at an Institution in which the medium of instruction was English. In cases of waiver, the weightage of 20% in lieu of IELTS/TOEFL scores shall be apportioned to academic grades (i.e. Academic Grades weightage shall be counted for 70%).


Registrar